



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

11/01/2019

T.A./260/26/2014

G PRASAD
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO: 20

FOR APPLICANTS(S) Adv. : Mr.Satyajit Behera

FOR RESPONDENTS(S) Adv.: Mr.G.S.Das

Notes of The Registry	Order of The Tribunal
	Heard learned counsel for the applicant and the respondents.
	Learned counsel for the applicants submits that he has no instruction from the applicant and he does not want to press the OA.
	TA is disposed of accordingly as not pressed. No order as to costs.

(GOKUL CHANDRA PATI)
MEMBER (A)

I.Nath

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